

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.31
C.P. (IB) No.98/BB/2023

IN THE MATTER OF:

M/s. Recap Ventures Pvt. Ltd. ... Petitioner
Vs.
M/s. ITI Limited ... Respondent

Order under Section 9 of IBC, 2016

Order delivered on 29.04.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Thirupal Gorige PCS
For the Respondent : Shri Ricab Chand

ORDER

1. Heard the Ld. PCS for the Petitioner and Respondent.
2. Pleading are complete.
3. List the matter on **06.06.2024**.

Sd/-

(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Sd/-

(K. BISWAL)
MEMBER (JUDICIAL)